

ITEM NO.26

Court 5 (Video Conferencing)

SECTION X

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1002/2020

M. VISHNU VARDHAN RAO

Petitioner(s)

VERSUS

LOK SABHA SECRETARIAT,  
(PRIVILEGES AND ETHICS BRANCH) & ORS. Respondent(s)(With applns for exemption from filing O.T., ex-parte stay,  
exemption from filing affidavit)

Date : 07-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Fali S. Nariman, Sr. Adv  
 Mr. Arunabh Chowdhury, Adv  
 Mr. Krishnaraj Thaker Adv  
 Mr. Subhash Sharma, Adv  
 Mr. Abhishek Roy, Adv  
 Ms. Pragya Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in four weeks.

There shall be stay of further proceedings  
 pursuant to the notice dated 16.07.2020 and the  
 office memorandum dated 28.08.2020.

Signature Not Verified  
 Digitally signed by  
 GATEX INDIA  
 Date: 2020.09.07  
 19:59:23  
 Reason:

(B.Parvathi)  
Court Master(Anand Prakash)  
Court Master